

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.381/2003

Friday this the 21 st day of April 2006.

CORAM:

**HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. GEORGE PARACKEN, JUDICIAL MEMBER**

1. Abdul Razak M.,
Melachodam, Kavaratti Island,
U.T.of Lakshadweep.
2. K.C.Mohammed Ali, 'Kittamchetta'
Agatti Island, U.T.of Lakshadweep.
3. Safiulla Khan P.,
'Pacrichiyoda' Agatti Island,
U.T.of Lakshadweep.
4. Sajitha N.P., D/o P.Pookoya,
Neelathupura, Androth Island,
U.T.of Lakshadweep. Applicants

(By Advocate Mr.N.Nagaresh)

Vs.

1. Union of India, represented by
the Administrator, U.T.of Lakshadweep,
Kavaratti.
2. The Secretary, Department of Education,
Ministry of Human Resources Development,
New Delhi.
3. The Director of Education,
U.T.of Lakshadweep, Kavaratti. Respondents

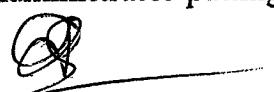
(By Advocate Shri S.Radhakrishnan(R.1&3)

The Application having been heard on 21.4.2006
the Tribunal on the same day delivered the following

ORDER

HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

Heard the parties briefly. Learned counsel appearing for the applicant would submit at the end of his presentation that, he would be satisfied if the applicants are allowed to make a joint representation to the Administrator putting



all their grievances regarding the selection and a direction is given to the Administrator to consider the same in the light of the amended Recruitment Rules. He seeks some time to make such a representation.

2. Learned counsel for the respondents have no objection in adopting such a course of action.

3. In the interests of justice, we order that the applicants shall file a joint representation to the Administrator within a period of two weeks from the date of receipt of a copy of this order and the Administrator shall consider the same and dispose it of within a period of two months thereafter, in terms of the provisions ^{of} for relaxation/ the Recruitment Rules.

4. O.A. is disposed of as above. No costs.

Dated the 21 st April, 2006.


GEORGE PARACKEN
JUDICIAL MEMBER


N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER

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